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SECTION-III

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL NO. 10543 and 33108 OF
2013 WITH
INTERLOCUTARY APPLICATION NOS.1 & 2
(Application for condonation of delay filing and refiling the Special Leave
Petition (C) No. 10543 of 2013 and prayer for interim relief in SLP (C) No. 33108
of 2013.)

State of Andhra Pradesh
.....Petitioner

-Versus-

M/s. GSN Photographic Stores Etc.
.....Respondent

OFFICE REPORT

SLP Â© NoO. 10543 OF2013

The matter above mentioned was listed before the Court on 4th March, 2013,
when the Court was pleased to pass the following order:-

"Issue notice on the application for condonation of delay, as also on the
special leave petition."

Accordingly, show cause notice was issued to the sole respondent by
registered A.D. post on 13th March 2013. A.D. card duly signed has been received
back from sole respondent. Service of notice is complete but no one has filed
Vakalatnama/Appearance on behalf of sole respondent so far.

The office report regarding service position was listed before the
Registrar Court on 6th August, 2013, when the following order was passed:-

"Sole respondent is reported to be duly and properly served through
post but none appeared on his behalf.

No further steps required.

The matter be processed for listing before the Hon'ble Court, as per rules."

...2/-

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SLP (C) NO. 33108 OF 2013

The matter above mentioned was listed before the Hon'ble Court on 4th
October, 2013 when the Court was pleased to pass the following order:-

"Delay condoned

Issue notice.

Tag with SLP (C) 10543 of 2013"

Accordingly, show cause notice was issued to the sole respondent on 29th
October, 2013 through registered A.D. post. Service of notice is awaited.

The matters are listed before the Hon'ble Court with this office report for
order.

Dated this the 13st day of December, 2013.

ASSISTANT REGISTRAR